

**GOVERNMENT OF MEGHALAYA**  
**LAW (B) DEPARTMENT**  
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**NOTIFICATION**

Dated Shillong, the 30<sup>th</sup> January, 2023

**NO. LJ (B) 4/2018/244** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the power of Executive Magistrates	To be placed with District/Sub-Division
<b>ZONAL OFFICERS</b>			
1.	Shri AM Lartang, Executive Engineer, (PHE), Investigation Unit Division, Shillong.	<b>East Khasi Hills District</b>	<b>District Election Officer, EKHD, Shillong.</b>
2.	Shri Firstbornstar Ramsiej, Deputy Director, O/o Directorate of Higher Technical Education, Meghalaya Shillong.		
3.	Shri Phrangki Pale, Project Engineer, O/o State Sports Council, Meghalaya.		
<b>SECTOR OFFICERS</b>			
1.	Smti Sainara Mawlong, Sub Divisional Officer, Water Resources Department, Hydro Informatics, Meghalaya, Shillong.	<b>East Khasi Hills District</b>	<b>District Election Officer, EKHD, Shillong.</b>
2.	Shri Challang A Sangma, SDO, PHE, GSWS – Water Main Sub Division, Shillong.		
3.	Shri John ML Bany, Dy Director, Director of Local Fund Audit.		
4.	Shri Lenny CF Diengdoh, Labour Inspector, Block Labour Office, Mawsynram.		



*(M.M. Sangma),*

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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MEMO.NO. LJ (B) 4/2018/244 - A,  
Copy to:-

Dated Shillong, the 30<sup>th</sup> January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The District Election Officer, East Khasi Hills, Shillong for information with reference to letter No. SHEL.V/15/2023/5, dt. 23.1.2023.
4. Personnel A.R (A) Department.
5. Election Department with reference to letter No.EL.5/2018/105, Dt. 25.1.2023.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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